

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2309
TO BE ANSWERED ON 03.08.2026**

CAUSES OF ACCIDENT OF INDUSTRIAL WORKERS

2309. SHRI S VENKATESAN:

SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of total number of industrial accidents reported in the country during the last ten years and the current year, along with the number of deaths and injuries caused therein, State/UT-wise;**
- (b) the details of such accidents caused due to violations of safety protocols, non-compliance with statutory regulations, failure to provide safety equipment, negligence of the management, human errors or any other connected reasons thereof;**
- (c) the details of industries, contractors, establishments etc., held liable for such violations along with the actions taken against them by the Government, including imposition of fines, suspension, cancellation of licenses, blacklisting etc.;**
- (d) whether the Government has carried out any assessment to find out the reasons for recurring industrial accidents despite existing safety laws and if so, the findings thereof and if not, the reasons therefor; and**
- (e) whether the Government has proposed any measures to reduce industrial accidents, ensure safety of workers and stricter enforcement of safety measures in the industries across the country and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Central Government has enacted the Occupational Safety, Health and Working Conditions (OSH&WC) Code, 2020, which has come into force from 21.11.2025, to regulate occupational safety, health and working conditions of the persons employed in an establishment including factories and for matters connected therewith or incidental thereto. The Central Government has also notified OSH & WC (Central) Rules 2026 on 08.05.2026.

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There are elaborate provisions pertaining to occupational safety, health, welfare, hazardous processes, penalties and procedures etc. under the OSH & WC Code 2020 and rules framed thereunder. The Occupier and Managers of the factories registered under the OSH & WC Code 2020 are required to comply with the provisions of the Code and rules framed thereunder. In case of violations of any of the provisions thereof, the Chief Inspector cum Facilitator / Inspector cum Facilitator, notified under the OSH & WC Code 2020, is empowered to initiate legal action against the occupier and manager of the factories.

Directorate General Occupational Safety and Health (DGOSH), an attached office of Ministry of Labour and Employment collects the data of accidental deaths and injuries of workers from States / Union Territories (UTs) in case of factories registered under Factories Act, 1948 [now subsumed under OSH & WC Code 2020]. The major causes of accidents are persons falling from height, fire, explosion, machinery moved by mechanical power, electrocution, struck by falling bodies, etc. As per information received from States / UTs, the details of fatal and non - fatal injuries in factories, state-wise, during calendar year 2015 to 2024 are at Annexure-I and Annexure II respectively. The details prosecution, conviction, penalty imposed in registered factories during 2022 - 2024 is at Annexure III.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2309 FOR 03.08.2026 BY SHRI S VENKATESAN AND SHRI SHYAMKUMAR DAULAT BARVE REGARDING CAUSES OF ACCIDENT OF INDUSTRIAL WORKERS.

State/UT-wise details of Fatal Injuries in registered factories (2015 – 2024)

Sl.	State/UT	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024
1	Andaman and Nicobar Is.	#	#	#	#	#	NIL	NIL	NIL	NIL	NIL
2	Andhra Pradesh	68	68	68	61	72	66	65	76	71	59
3	Arunachal Pradesh	*	*	*	#	#	NIL	NIL	NIL	NIL	NIL
4	Assam	8	12	10	12	4	10	4	8	9	8
5	Bihar	10	11	17	21	8	12	17	4	4	12
6	Chandigarh	#	1	1	#	#	NIL	NIL	NIL	NIL	NIL
7	Chhattisgarh	74	81	72	91	86	84	82	78	74	119
8	DD & DNH	12	15	16	25	9	5	#	#	#	#
9	Delhi	6	10	37	5	6	9	6	36	6	21
10	Goa	8	3	5	3	3	6	2	5	6	5
11	Gujarat	206	272	229	263	216	212	235	240	221	188
12	Haryana	41	67	49	45	26	35	14	22	19	37
13	Himachal Pradesh	4	9	14	9	9	8	2	#	#	#
14	Jammu and Kashmir	#	1	#	#	2	2	2	3	3	#
15	Jharkhand	29	21	17	18	21	16	26	23	26	21
16	Karnataka	72	54	49	85	69	45	46	43	53	60
17	Kerala	20	18	16	22	29	14	12	9	22	20
18	Ladakh	—	—	—	—	—	NIL	NIL	NIL	NIL	NIL
19	Lakshadweep	*	*	*	*	*	*	*	*	*	*
20	Madhya Pradesh	44	30	30	22	44	26	30	36	33	35
21	Maharashtra	145	150	137	142	145	154	180	178	190	157
22	Manipur	#	#	#	#	#	NIL	NIL	NIL	NIL	NIL
23	Meghalaya	#	2	3	4	1	1	1	3	2	NIL
24	Mizoram	#	#	#	#	#	NIL	NIL	#	NIL	#
25	Nagaland	#	#	#	#	#	NIL	NIL	NIL	NIL	NIL
26	Odisha	55	46	52	42	32	47	36	54	54	47
27	Puducherry	5	2	3	5	5	1	4	5	4	3
28	Punjab	21	23	20	16	64	28	#	9	37	#
29	Rajasthan	33	15	31	32	32	23	19	32	25	46
30	Sikkim	*	*	*	*	*	*	*	*	*	*
31	Tamil Nadu	87	104	71	84	122	114	147	117	184	153
32	Telangana	57	63	70	43	56	51	50	60	65	71
33	Tripura	4	1	#	2	#	#	2	2	1	1
34	Uttar Pradesh	39	46	58	48	46	66	#	#	#	#
35	Uttarakhand	21	10	9	15	20	15	6	19	18	9
36	West Bengal	38	54	#	39	#	#	#	#	#	59
Total		1107	1189	1084	1154	1127	1050	988	1062	1127	1131

Data Source: Data collected by DGOSH from States / UTs.

* There are no registered factories in this States /Union Territories

Data not reported by the States / UTs.

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2309 FOR 03.08.2026 BY SHRI S VENKATESAN AND SHRI SHYAMKUMAR DAULAT BARVE REGARDING CAUSES OF ACCIDENT OF INDUSTRIAL WORKERS.

State/UT-wise details of Non-Fatal Injuries in registered factories (2015 – 2024)

Sl.	State/UT	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024
1	Andaman and Nicobar Is.	46	70	69	39	43	57	41	39	30	18
2	Andhra Pradesh	78	247	103	182	154	62	60	95	75	88
3	Arunachal Pradesh	*	*	*	NIL	NIL	NIL	NIL	NIL	NIL	NIL
4	Assam	40	41	54	35	21	19	40	38	22	26
5	Bihar	188	184	80	67	52	22	14	14	24	25
6	Chandigarh	NIL	NIL	4	2	1	NIL	NIL	NIL	NIL	NIL
7	Chhattisgarh	50	56	84	67	65	117	117	77	71	80
8	DD & DNH	58	39	30	50	49	29	#	#	#	#
9	Delhi	20	26	37	26	23	4	19	47	9	23
10	Goa	71	56	52	36	26	32	29	33	41	24
11	Gujarat	1516	1169	1189	1036	718	560	621	653	497	574
12	Haryana	39	40	38	27	47	33	24	48	40	56
13	Himachal Pradesh	23	31	27	13	23	18	15	#	#	#
14	Jammu and Kashmir	14	2	1	1	5	1	3	20	67	#
15	Jharkhand	115	69	59	52	42	38	35	41	41	38
16	Karnataka	612	464	358	363	414	215	27	254	264	338
17	Kerala	326	158	236	145	122	79	117	67	62	68
18	Ladakh	—	—	—	—	NIL	NIL	NIL	NIL	NIL	NIL
19	Lakshadweep	*	*	*	*	*	*	*	*	*	*
20	Madhya Pradesh	348	358	268	265	299	242	258	269	205	224
21	Maharashtra	1471	1352	1167	1292	1089	778	793	819	818	881
22	Manipur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
23	Meghalaya	1	1	3	5	2	3	NIL	3	1	5
24	Mizoram	NIL	NIL	NIL	NIL	NIL	NIL	NIL	#	NIL	#
25	Nagaland	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
26	Odisha	167	169	136	46	40	48	35	47	97	101
27	Puducherry	16	20	35	53	32	26	30	22	34	15
28	Punjab	100	115	117	85	83	40	#	23	32	#
29	Rajasthan	571	133	343	259	188	81	141	91	142	146
30	Sikkim	*	*	*	*	*	*	*	*	*	*
31	Tamil Nadu	327	344	192	205	206	120	288	205	243	317
32	Telangana	39	56	117	45	57	98	65	51	118	110
33	Tripura	3	3	NIL	6	NIL	NIL	NIL	1	NIL	1
34	Uttar Pradesh	57	63	52	62	79	69	#	#	#	#
35	Uttarakhand	21	44	15	41	47	41	31	49	48	48
36	West Bengal	13940	57	#	23	#	#	#	#	#	45
Total		20257	5367	4866	4528	3927	2832	2803	3006	2981	3251

Data Source: Data collected by DGOSH from States / UTs.

* There are no registered factories in this States /Union Territories

Data not reported by the States / UTs.

Annexure III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2309 FOR 03.08.2026 BY SHRI S VENKATESAN AND SHRI SHYAMKUMAR DAULAT BARVE REGARDING CAUSES OF ACCIDENT OF INDUSTRIAL WORKERS.

Prosecutions and Convictions under Section 92 and 96-A of Factories Act 1948**

Sl.	State/UT	2022					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1925	269	168	137	#	2526000
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	22	26	#	#	#	#
5	Bihar	273	34	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	457	238	238	144	#	19198000
8	DD & DNH	#	#	#	#	#	#
9	Delhi	220	30	49	49	#	614000
10	Goa	22	2	2	1	#	50000
11	Gujarat	14619	2806	3890	1497	#	22444000
12	Haryana	6814	4787	3256	1946	#	10924200
13	Himachal Pradesh	#	#	#	#	#	#
14	Jammu and Kashmir	41	13	#	#	#	#
15	Jharkhand	412	33	2	#	#	#
16	Karnataka	613	194	155	86	10	3311100
17	Kerala	216	22	45	37	#	811000
18	Ladakh	NIL	NIL	NIL	NIL	NIL	NIL
19	Lakshadweep	*	*	*	*	*	*
20	Madhya Pradesh	2267	118	44	#	#	3069000
21	Maharashtra	2546	481	457	377	#	14526000
22	Manipur	#	#	#	#	#	#
23	Meghalaya	#	#	#	#	#	#
24	Mizoram	#	#	#	#	#	#
25	Nagaland	#	#	#	#	#	#
26	Odisha	2740	80	4	#	#	#
27	Puducherry	6	1	1	#	#	90000
28	Punjab	100	12	10	9	#	172500
29	Rajasthan	325	20	13	4	#	15000
30	Sikkim	*	*	*	*	*	*
31	Tamil Nadu	7906	2688	1872	1858	#	23124250
32	Telangana	2704	182	111	62	#	2605000
33	Tripura	8	4	4	2	#	90000
34	Uttar Pradesh	#	#	#	#	#	#
35	Uttarakhand	13	19	19	#	#	#
36	West Bengal	#	#	#	#	#	#
TOTAL		44249	12059	10340	6209	10	103570050

Data Source: Data collected by DGOSH from States / UTs.

* There are no registered factories in the State/UT.

Data not reported by the States / NIL Data.

** Factories Act 1948 subsumed in OSH & WC Code 2020

Prosecutions and Convictions under Section 92 and 96-A of Factories Act, 1948**

Sl.	State/UT	2023					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	2019	279	183	185	#	2858500
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	122	26	#	#	#	#
5	Bihar	307	14	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	457	205	142	110	#	19158000
8	DD & DNH	#	#	#	#	#	#
9	Delhi	201	23	53	53	#	648000
10	Goa	17	4	6	4	#	71000
11	Gujarat	13535	3744	3516	2381	#	27046000
12	Haryana	7443	5122	2556	1426	#	9431500
13	Himachal Pradesh	#	#	#	#	#	#
14	Jammu and Kashmir	54	3	3	3	#	2500
15	Jharkhand	427	69	01	#	#	#
16	Karnataka	652	175	187	93	5	2928000
17	Kerala	195	59	36	24	1	575996
18	Ladakh	NIL	NIL	NIL	NIL	NIL	NIL
19	Lakshadweep	*	*	*	*	*	*
20	Madhya Pradesh	2386	88	54	#	#	6045000
21	Maharashtra	2310	401	271	187	#	13448000
22	Manipur	#	#	#	#	#	#
23	Meghalaya	#	#	#	#	#	#
24	Mizoram	#	#	#	#	#	#
25	Nagaland	#	#	#	#	#	#
26	Odisha	2796	73	4	#	#	#
27	Puducherry	5	6	11	#	#	692000
28	Punjab	102	17	6	1	#	90000
29	Rajasthan	264	44	28	18	#	674000
30	Sikkim	*	*	*	*	*	*
31	Tamil Nadu	8770	2218	1886	1882	#	35982750
32	Telangana	2463	228	130	118	9	2944500
33	Tripura	8	5	4	2	#	12000
34	Uttar Pradesh	#	#	#	#	#	#
35	Uttarakhand	14	19	18	#	#	#
36	West Bengal	#	#	#	#	#	#
TOTAL		44547	12822	9095	6487	15	122607746

Data Source: Data collected by DGOSH from States / UTs.

* There are no registered factories in the State/UT.

Data not reported by the States / NIL Data.

** Factories Act 1948 subsumed in OSH & WC Code 2020

Prosecutions and Convictions under Section 92 and 96-A of Factories Act 1948 **

Sl.	State/UT	2024					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	0	0	0	0	0	0
2	Andhra Pradesh	1759	342	228	165	0	5256000
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	#	12	#	#	#	#
5	Bihar	321	16	0	0	0	0
6	Chandigarh	0	0	0	0	0	0
7	Chhattisgarh	518	373	118	117	0	9713500
8	DD & DNH	#	#	#	#	#	#
9	Delhi	171	41	55	55	0	208000
10	Goa	20	2	1	1	0	100000
11	Gujarat	13250	3993	3231	2988	#	26289721
12	Haryana	8550	4019	3005	1608	0	10268500
13	Himachal Pradesh	#	#	#	#	#	#
14	Jammu and Kashmir	#	#	#	#	#	#
15	Jharkhand	513	15	0	0	0	0
16	Karnataka	638	178	138	97	0	2685003
17	Kerala	213	25	45	26	0	887000
18	Ladakh	NIL	NIL	NIL	NIL	NIL	NIL
19	Lakshadweep	*	*	*	*	*	*
20	Madhya Pradesh	2420	145	60	0	0	3774000
21	Maharashtra	2753	772	400	239	0	10996000
22	Manipur	0	0	0	0	0	0
23	Meghalaya	0	0	0	0	0	0
24	Mizoram	#	#	#	#	#	#
25	Nagaland	0	0	0	0	0	0
26	Odisha	2865	83	2	0	0	0
27	Puducherry	0	4	4	0	0	706050
28	Punjab	#	#	#	#	#	#
29	Rajasthan	295	23	32	13	0	857000
30	Sikkim	*	*	*	*	*	*
31	Tamil Nadu	9102	4335	2566	2565	0	5027940
32	Telangana	2880	453	310	69	0	2205000
33	Tripura	10	9	5	5	0	38000
34	Uttar Pradesh	#	#	#	#	#	#
35	Uttarakhand	15	5	16	0	0	100000
36	West Bengal	402	50	16	16	0	940000
TOTAL		46695	14895	10232	7964	0	80051714

Data Source: Data collected by DGOSH from States / UTs.

* There are no registered factories in the States /UT.

Data not reported by the States / NIL Data.

** Factories Act 1948 subsumed in OSH & WC Code 2020
